

**68. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.139/252/HDB/2018
NAME OF THE COMPANY	Fortuna Identity Private Limited
NAME OF THE PETITIONER(S)	Fortuna Identity Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+91 830 33314	AAR
T. SRIRAM	Company Secretary	9848126297 sriramase@gmail.com	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. A.Naga Raj Kumar, Learned Counsel for the Petitioner along with Mr.T.Sri Ram, Learned CS for the Petitioner. Interim Order has been passed. Post the case on 06.04.2018


Member (Tech)


Member (Judl)